

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1109/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE PARTIES: Shrilekha Trading Pvt.Ltd.
V/s.
Topworth Pipes & Tubes Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|-------------|-----------|
| 1 | Mustafa Doctar (Sr Adv) | | } |
| | Bishakh Jainani & | | |
| | Clitesh Agarwal | | |
| | 1/h Rajani Ass. for Corporate & Debtor. | | |

ORDER

CP No. 1109/ I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel having realized some shortfalls are present in the Company Petition, at his request, the Petition is hereby dismissed as withdrawn giving liberty to file a fresh in accordance with law.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)